NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 65/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

Name of the Company:

Vindhyachal Merchants & Finance Pvt. Ltd.

With

Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRI

REPRESENTATION SIGNATURE

1. ZALAK DODITA

PCS

Postition etc

Sloolifd.

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ORDER

Learned PCS Ms. Zalak Dodia present for Petitioners.

Records awaited from Hon'ble High Court of Madhya Pradesh, Jabalpur Bench.

List the matter 20.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of May, 2017.